

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
SPECIAL BENCH, COURT-III

Item No.128
IB-446(ND)/2020

IN THE MATTER OF:

Yasir Iqba

Vs.

Metallicz Media Pvt. Ltd

....OPERATIONAL CREDITOR

....CORPORATE DEBTOR

SECTION

U/s 9 of IBC

Order delivered on 26.03.2021

CORAM:

DR. DEEPTI MUKESH

MEMBER (JUDICIAL)

SHRI NARENDER KUMAR BHOLA

MEMBER (TECHNICAL)

PRESENT:

For the Applicant : Mr. Nitin Sharma, Advocate.

For the Respondent :

ORDER

It is seen that the Order dated 5th February, 2021 is complied and the copy is served to the other side. None appears for the Corporate Debtor nor reply filed. The matter is proceeded **Ex-Parte** against the Corporate Debtor.

List for final hearing on 10.5.2021.

—sd—

(NARENDER KUMAR BHOLA)
MEMBER (TECHNICAL)

—sd—

(DR. DEEPTI MUKESH)
MEMBER (JUDICIAL)